

Serial No. of Order	Date of Order	Order with Signature
3	20.8.93.	<p>In this application counter has been filed by Mr. K.C. Mohanty, learned Govt. Advocate (State) for the Respondent No. 3, Director of Employment Exchange, Orissa. No counter has been filed by the Central Government. Counter be filed by 1.9.1993 and this matter may also come up on 2.9.1993 along with O.A. 433 of 1993. The Senior Superintendent of Post Offices, Bhubaneswar Division be directed to send the relevant file relating to the appointment of the applicant, Suryanarayan Mohanty through the Sub-Divisional Inspector (Postal), Bhubaneswar South Sub-Division, who has been directed to appear personally on 2.9.1993 in connection with O.A. 433 of 1993.</p> <p style="text-align: right;">✓</p> <p style="text-align: right;">Vice-Chairman</p> <p style="text-align: right;">8/2/93</p> <p style="text-align: right;">Member (Admn.)</p> <p style="text-align: right;">4/29/93</p> <p>call on 6.9.93 for hearing before the Division Bench along with O.A. 433 of 1991.</p>
5	6.9.93	<p>On her order dated 6.9.93 passed in on 4/3/93.</p> <p style="text-align: right;">✓</p> <p style="text-align: right;">Vice-Chairman</p> <p style="text-align: right;">8/2/93</p> <p style="text-align: right;">Member (A)</p>